

वायुदूत विमान सेवा के लिए पुरनिया  
हवाई अड्डा

2112. श्रीमती माधुरी सिंह : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पुरनिया हवाई अड्डे का वायुदूत विमान सेवा के उपयोग संबंधी कोई प्रस्ताव सरकार के विचाराधीन है; और

(ख) यदि हां. तो तत्संबंधी ब्यौरा क्या है ?

पर्यटन और नागर विमानन मंत्रालय के राज्य मंत्री (श्री खुर्शीद आलम खां) :  
(क) और (ख) फिलहाल अपर्याप्त यातायात क्षमता संभाव्यता के कारण वायुदूत सेवाओं के लिए पुरनिया विमान क्षेत्र का उपयोग करने की कोई योजनाएं नहीं है।

Retention of Foreign Share Holdings  
by Hindustan Lever

2113. SHRI MATILAL HASDA :

SHRI INDRAJIT GUPTA :

Will the Minister of FINANCE be pleased to state :

(a) whether Hindustan Lever Limited was given the permission to retain 51 per cent foreign shareholdings till 1982 on the condition that all requirements of Foreign Exchange Regulations Act were to be fulfilled by this period;

(b) whether the 1982 Balance Sheet of Hindustan Lever Ltd. clearly shows that the company has failed to comply with this condition; and

(c) what action do Government propose to take now ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) M/s. Hindustan Lever Ltd. was permitted to continue to carry on its business activities in India with 51% foreign equity subject inter alia to the conditions that (a) the annual turnover from its core sector activities would not be less than 60% of its total turnover and (b) not less than 10% of its own production during each year would be exported. The company was given time upto 15th April, 1983 to fulfil requirement of 10% export performance.

(b) The company's balance sheet for the year ended 31st December, 1982 and auditors' certificates produced show that (i) the turnover from company's core sector activities is 61.4% of its total turnover and (ii) exports of its own products during the year 1982 have been of the order 10% of the ex-factory cost of production. Thus the company has complied with the requirements of FERA directives for the year ended 31st December, 1982.

(c) Does not arise.

Proper Production of Tourist Sports  
in M.P.

2114. DR. VASANT KUMAR PANDIT :  
Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the efforts made by the Centre and State Government of Madhya Pradesh for the projection of prominent tourist sports in Madhya Pradesh;

(b) the details of the master plan drawn for the Sixth Five Year Plan the achievements till today and the projections for the remaining years of the Plan;

(c) the work done by the Town and Country Planning Organisation for tourist projection in Madhya Pradesh; and

(d) the total amount released by the Centre to Madhya Pradesh State and the amount spent by the State Government during each year of the Sixth Five Year Plan on tourism projection in Madhya Pradesh ?